

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-511
IB-1295/ND/2019
IA/5741/2020

IN THE MATTER OF:

M/s. Jammu & Kashmir Bank Ltd

V/s.

M/s. Vinayak Rashi Steels Rolling Mills Pvt. Ltd. & Ors.

....Applicant

....Respondent

SECTION

U/s 7 IBC

Order delivered on 04.08.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI L.N. GUPTA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv Ashutosh Kumar and Adv Pulkit Agarwal for RP

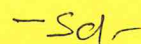
For the Respondent

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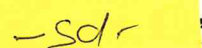
ORDER

IA/5741/2020:-

Place this matter before the Regular Bench on **12.08.2021**.



(L.N. GUPTA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)